

**THE HYDERABAD STATE APPROPRIATION (VOTE
ON ACCOUNT) ACT, No. XIV OF 1952.**

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***THE HYDERABAD STATE APPROPRIATION
(VOTE ON ACCOUNT) ACT, 1952**

No. XIV OF 1952.

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year beginning on the 1st day of April, 1952.

WHEREAS it is expedient to withdraw certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year beginning on the 1st day of April, 1952.

IT is hereby enacted as follows:—

1. This act may be called the Hyderabad State Appropriation (Vote on Account) Act, 1952. Short title.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be withdrawn sums not exceeding those specified in column 4 of the Schedule amounting in the aggregate to the sum of rupees eighteen crores eighty-five lakhs and thirty-six thousand towards defraying the several charges which will come in course of payment during the year beginning on the 1st day of April, 1952. Withdrawal of certain sums from and out of the Consolidated Fund of the State.

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year. Appropriation.

SCHEDULE.
(SEE SECTIONS 2 & 3)

Srl. No.	Services & purposes	Heads of Accounts	SUMS NOT EXCEEDING		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4		
1	Land Revenue ...	7-Land Revenue	40,80,000	...	40,80,000
2	State Excise Duties ...	8-State Excise Duties	26,10,000	...	26,10,000

*Published in Gazette Extraordinary No. (37), dated 31st March, 1952.

SCHEDULE—(Contd.)

Sri. No.	Services & purposes	Heads of Accounts	SUMS NOT EXCEEDING		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4		
3	Stamps ...	9-Stamps ...	95,000	...	95,000
4	Forest ...	10-Forest ...	8,79,000	...	8,79,000
5	Registration ...	11-Registration ...	1,23,000	...	1,23,000
6	Charges on account of Motor Vehicles Acts ...	12-Charges on account of Motor Vehicles Acts ...	4,00,000	...	4,00,000
7	Other Taxes & Duties ...	13-Other Taxes & Duties ...	14,28,000	...	14,28,000
8	Other Revenue Expenditure financed from Ordinary Revenues: Irrigation Works: (1) Works for which no Capital accounts are kept ...	18-Other Revenue Expenditure financed from Ordinary Revenues: Irrigation Works: (1) Works for which no Capital Accounts are kept ...	17,61,000	...	17,61,000
9	Interest on Debt and other obligation ...	22-Interest on Debt and other obligations	27,07,000	27,07,000
10	Appropriation for reduction or avoidance of Debt ...	23-Appropriation for reduction or avoidance of Debt	1,48,97,000	1,48,97,000
11	General Administration ...	25-General Administration ...	23,91,000	91,000	24,82,000
12	Administration of Justice ...	27-Administration of Justice ...	12,50,000	2,42,000	14,92,000
13	Jails & Convict Settlements ...	28-Jails & Convict Settlements ...	9,17,000	...	9,17,000
14	Police ...	29-Police ...	1,63,09,000	...	1,63,09,000
15	Scientific Departments ...	36-Scientific Departments ...	2,21,000	...	2,21,000
16	Education ...	37-Education ...	1,26,33,000	...	1,26,33,000
17	Medical ...	38-Medical ...	30,02,000	...	30,02,000
18	Public Health ...	39-Public Health ...	15,11,000	...	15,11,000
19	Agriculture ...	40-Agriculture ...	21,91,000	...	21,91,000
20	Veterinary ...	41-Veterinary ...	4,94,000	...	4,94,000
21	Co-operation ...	42-Co-operation ...	5,85,000	...	5,85,000
22	Industries & Supplies ...	43-Industries & Supplies ...	5,63,000	...	5,63,000
23	Miscellaneous Departments ...	47-Miscellaneous Departments ...	22,92,000	...	22,92,000
24	Civil Works ...	50-Civil Works ...	57,33,000	...	57,33,000
25	Other Revenue Expenditure connected with Electricity Schemes ...	52-A-Other Revenue Expenditure connected with Electricity Schemes ...	6,000	...	6,000

SCHEDULE—(Contd.)

Srl. No.	Services & purposes	Heads of Accounts	SUMS NOT EXCEEDING		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4		
26	Territorial & Political Pensions ...	54-A-Territorial & Political Pensions ...	6,78,000	...	6,78,000
27	Superannuation Allowances & Pensions ...	55-Superannuation Allowances & Pensions ...	60,19,000	1,06,000	61,25,000
28	Stationery & Printing ...	56-Stationery & Printing ...	9,04,000	...	9,04,000
29	Miscellaneous ...	57-Miscellaneous ...	13,55,000	53,63,000	67,18,000
	Total Expenditure on (including Revenue Expenditure within Irrigation ...)	Revenue Account Expenditure & Capital Revenue Account	7,04,30,000	2,34,06,000	9,38,36,000
30	Irrigation ...	68-Construction of Irrigation works, etc. ...	1,28,49,000	...	1,28,49,000
31	Public Health ...	70-Capital Outlay on Improvement of Public Health ...	7,34,000	...	7,34,000
32	Multi-purpose River Schemes ...	80-A-Capital Outlay on Multipurpose River Schemes ...	31,02,000	...	31,02,000
33	Civil Works ...	81-Capital Account of Civil Works outside the Revenue Account ...	21,34,000	...	21,34,000
34	Electricity Schemes ...	81-A-Capital Outlay on Electricity Schemes ...	17,01,000	...	17,01,000
35	Road Transport Department ...	82-B-Capital Outlay on Road Transport Schemes ...	12,50,000	...	12,50,000
36	Payments of commuted value of pensions ...	83-Payments of commuted value of pensions ...	1,25,000	...	1,25,000
37	State Schemes connected with State Trading ...	85-A-State Schemes connected with State Trading ...	3,13,62,000	...	3,13,62,000
	Total Capital Expenditure outside the Revenue Account	5,32,57,000	...	5,32,57,000
38	State Road Fund ...	State Road Fund ...	50,000	...	50,000
39	Loans & Advances by State Government ...	Loans & Advances by State Government ...	4,13,93,000	...	4,13,93,000
	Total Disbursements under Debt Heads	4,14,43,000	...	4,14,43,000
		GRAND TOTAL ...	16,51,30,000	2,34,06,000	18,85,36,000

